

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. Gautham Kumar Athiban Vijay A.K.	Counsel for R1-3	<i>[Signature]</i>
2)	L. Narasimha Varman	Counsel for R4	L. Narasimha Varman
3)	Aditya Puri	Counsel for Petitioner	<i>[Signature]</i>

ORDER

Counsels for both the parties are present. Counsel for Petitioner submitted the arguments on the issue as to whether after passing of the winding up order dated 21.12.2016 by the Hon'ble High Court of Madras in the Company Petition No.302/2014, the petition under section 397 and 398 be revived. Counsel for Respondent is directed to place before this Bench the copy of the appeal filed before the Hon'ble High Court of Madras. Put up on **04.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk